

N.E.F.A.

***406. Shri Amjad Ali:** Will the Prime Minister be pleased to state:

(a) the number of handicraft Training Centres so far opened in the North Eastern Frontier Agency;

(b) whether any attempt has been made to so organise the training in North Eastern Frontier Agency as to keep intact their old and indigenous handicrafts?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Twenty One.

(b) Yes Sir. The Administration lays stress on the preservation of indigenous crafts and local designs.

Trivandrum Rubber Factory

***407. Shri Easwara Iyer:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have examined the possibility of expanding the present rubber factory at Trivandrum; and

(b) if so, what is the action taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Messrs Travancore Rubber Works, Trivandrum have been recently granted a licence under Industries (Development and Regulation) Act for expanding their production of cycle tyres and tubes, hoses, Latex goods, Vee and Fan belts.

Finance Corporation for Handloom Industry

***408. Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Andhra Government has proposed a Finance Corporation for the development of handloom industry; and

(b) if so, the contribution, if any, asked from the Centre for the said Finance Corporation?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Recruitment of Tea-garden Labour

***409. Shri Ghosal:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the recruitment of labour for tea-gardens is made under the rules and provisions of the Tea Districts Emigrant Labour Act;

(b) whether the recruitment of labour for tea gardens has been stopped;

(c) whether the Tea Districts Labour Association is an organisation for the recruitment of labour for tea gardens specially for those owned by the English Companies; and

(d) if so, whether there has been any heavy retrenchment in the Tea Districts Labour Association?

The Deputy Minister of Labour (Shri Abid Ali): (a) Recruitment of labour for tea gardens in Assam from outside the State is regulated by the Tea Districts Emigrant Labour Act, 1932.

(b) No.

(c) The Association recruits labour for tea gardens mostly owned by English Companies.

(d) According to available information, 130 employees were retrenched on 1.1.1957 while 120 are to be retrenched on or before 31.5.57 and another 20 on 30.6.57.

Displaced Persons from East Pakistan

***410. Shri Sanganna:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any scheme in conjunction with the States of Orissa, Andhra and Madhya Pradesh is worked in the Malkangiri area of Koraput District (Orissa) to re-settle